

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Thursday, 6th April, 2023** ;

I

The Special Division Bench comprising of The **Hon'ble Shri Justice M. S. Karnik** and The **Hon'ble Shri Justice Valmiki SA Menezes** will take up the matter, as per the causelist published separately.

II

After the Judicial work of the Special Division Bench is over, the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki SA Menezes** will sit singly and will take up the extant Judicial assignment of Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 03-04-2023

By Order
Sd/-

(G. G. Bhansali)
Registrar (Judicial)